

SHRI K. D. MALAVIYA: That question will have to be decided by the negotiators.

SHRI M. VALIULLA: It is stated that one-third of the shares will be held by Indians. May I know whether this one-third will be held by the public or only by the Government?

SHRI K. D. MALAVIYA: So far the intention is that these shares will remain in the hands of the Government.

SHRI BHUPESH GUPTA: May I know if the Government will consider the possibility of starting the entire enterprise under the State sector before giving such contracts to foreign concerns?

MR. CHAIRMAN: That is suggestion for action.

SHRI B. C. GHOSE: Is there any assurance that this company will be formed at all? Is there any assurance that the venture is going to be successful?

SHRI K. D. MALAVIYA: Yes, both parties have presumed it, otherwise they would not have come to the stage of agreeing to form the company.

SHRI B. C. GHOSE: To the stage of forming the company?

SHRI K. D. MALAVIYA: Of considering the question of having negotiations for the formation of the company.

**शैक्षणिक परीक्षणों के अध्ययन के लिये केंद्रीय
गवेषणा-संगठन**

*२१४. श्री किशोरी राम : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने शैक्षणिक परीक्षण व जानकारी के वैज्ञानिक तरीकों के विस्तृत अध्ययन के लिये एक केंद्रीय गवेषणा-संगठन स्थापित करने के प्रश्न पर विचार किया है ;

(ख) विश्वविद्यालय-शिक्षा आयोग के सुझावों के अनुसार किन किन विश्वविद्यालयों में पूर्णकालिक स्थायी परिष्कार-बोर्ड स्थापित किये गये हैं ; और

(ग) शैक्षणिक परिष्कार के वैज्ञानिक तरीकों में प्रशिक्षण देने के लिये क्या सरकार ने छात्र-वृत्तियों की कोई व्यवस्था की है ?

**t [CENTRAL RESEARCH ORGANISATION
FOR STUDY OF EDUCATIONAL EXPERI-
MENTS**

◆214. SHRI KISHORI RAM: Will the Minister for EDUCATION be pleased to state:

(a) whether Government have considered the question of establishing a Central Research Organisation for detailed study of the scientific methods of educational experiments and knowledge;

(b) the names of the universities where whole-time permanent examiner boards are established according to the suggestions of the University Education Commission; and

(c) whether Government have made any provision for scholarships for training in the scientific methods of educational experiments?]

शिक्षा उपमंत्री (डा० कै० एल० श्री माली) :

(क) हाँ ।

(ख) यह जानकारी विश्वविद्यालयों से इकट्ठी करनी होगी और बाद में सभा पटल पर रख दी जायेगी ।

(ग) इस का विवरण सभा पटल पर रख दिया गया है । [ईसिए परिशिष्ट १०, अनुपत्र संख्या ४२]

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) The information will have to be collected from the universities,

tEnglish translation.

and will be laid on the Table of the Sabha, in due course.

(c) A statement is laid on the Table of the Sabha. (See Appendix X, Annexure No. 42.)]

श्री किशोरी राम : छात्रवृत्तियों के बारे में जो विवरण दिया गया है उनमें हरिजन लोगों का किस संख्या में प्राप्त है ?

डा० कै० एल० श्रीमाली : इसके आंकड़े इस समय मंत्र पास नहीं हैं, उसके लिए नोटिस चाहिए।

श्री किशोरी राम : परिषद बोर्ड में लोगों की संख्या क्या है ?

डा० कै० एल० श्रीमाली : जैसा कि मैंने निवेदन किया है, यह जानकारी हमको यूनिवर्सिटियाँ से इकट्ठा करनी है। जब यह सूचना आ जायेगी तो उसका विवरण सभा के पटल में रख दिया जायेगा।

श्रीमती चन्द्रावती लखनपाल : श्रीमन्, मैं यह जानना चाहती हूँ कि "क" में जिस संस्था का जिक्र किया गया है, वह कहाँ पर खाली जा रही है।

डा० कै० एल० श्रीमाली : सेंट्रल इन्स्टीट्यूट आफ एजुकेशन की स्थापना की जा चुकी है, और शिक्षण के सम्बन्ध में रिसर्च हो रही है।

श्रीमती चन्द्रावती लखनपाल : कहाँ हो रही है ?

डा० कै० एल० श्रीमाली : सेंट्रल इन्स्टीट्यूट आफ एजुकेशन, दिल्ली में, हो रही है।

PROP. G. RANGA: By the term "whole-time permanent Examiner Boards" are we to understand that these people will be busy only when the examinations are on and whenever examinations are not taking place, they would be expected to do some teaching work?

DR. K. L. SHRIMALI: I may refer the hon. Member to the Report of the University Education Commission. That body recommended the establishment of permanent whole-time Examiner Boards. We have written to the Universities to tell us to what extent these recommendations have been carried out.

DR. SHRIMATI SEETA PARMA-NAND: What is the amount sanctioned for this purpose and how many professors have been appointed for this purpose?

DR. K. L. SHRIMALI: In the statement which has been laid on the Table of the House, we have given the number of scholarships which have been accorded, but I shall need notice with regard to the exact amount spent on the Institute.

f [AERODROMES IN ASSAM

*215. **SHRI KISHORI RAM:** Will the Minister for DEFENCE be pleased to state the

आसाम में भारतीय वायु सेना के अड्डे

*२१५. **श्री किशोरी राम :** क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि द्वितीय महायुद्ध में आसाम में बनाये गये हवाई अड्डों में से कितने इस वक्त काम में लाये जा रहे हैं ?

number of aerodromes, constructed in Assam during the Second World War, which are in use now?]

[[THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): Eight.]

SHRI S. N. MAZUMDAR: Are there any aerodromes constructed during the war which

उप-रक्षा मंत्री (सरदार एस० एस० मजीठिया): आठ।

are now under private management?